

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**Original Application No. 571/2012**

**Thursday, this the 10<sup>th</sup> day of September, 2015**

**CORAM:**

**Hon'ble Mr. U. Sarathchandran, Judicial Member**  
**Hon'ble Mr.P.K.Pradhan, Administrative Member**

Jima Mohan  
 Malu Mandiram  
 Edavattom  
 Karuvelil P.O  
 Ezhukone, Kollam ..... **Applicant**

**(By Advocate – Mr.Shabu Sreedharan - Absent)**

**V e r s u s**

1. Union of India, represented by the  
 Secretary / Director General of Posts  
 Ministry of Communications  
 New Delhi – 110 001
2. The Chief Post Master General  
 Kerala Region  
 Thiruvananthapuram
3. Senior Superintendent of Post Offices  
 Kollam Division  
 Kollam – 691 001 ..... **Respondents**

**(By Advocate – Mr.M.K.Padmanabhan Nair, ACGSC )**

**This Original Application having been heard on 10.9.2015, the Tribunal on the same day delivered the following:**

**ORDER**

**Hon'ble Mr.U.Sarathchandran, Judicial Member**

None present for applicant. We take note that there was no representation for the applicant on the last two posting dates. Applicant has not shown any initiative for prosecuting the matter after 06.06.2013.

2. Mr.M.K.Padmanabhan Nair, ACGSC, learned counsel for respondents



present.

3. In the above circumstance, as the applicant is not prosecuting the case diligently, the Original Application is dismissed.



(P.K.PRADHAN)  
ADMINISTRATIVE MEMBER



(U.SARATHCHANDRAN)  
JUDICIAL MEMBER

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